

**CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH**

OA/20/981/2014 & MA/20/447/2019

HYDERABAD, this the 12th day of August, 2020

**Hon'ble Mr. Ashish Kalia, Judl. Member
Hon'ble Mr. B.V. Sudhakar, Admn. Member**



Ch. Nireekshana,
W/o. Kalangi Samuel Subhakar,
Aged about 53 years,
Gramina Dak Sevak Branch Postmaster,
Kasukarru BO a/w Ponnur S.O.
Tenali Division,
Working as Officiating Post Woman,
Bapatla H.O.

... Applicant

(By Advocate: Mr. M. Venkanna)

Vs.

1. Union of India rep. by
The Chief Postmaster General,
A.P. Circle, Dak Sadan,
Hyderabad – 500 001.
2. The Postmaster General,
Vijayawada Region,
Vijayawada – 520 001.
3. The Superintendent of Post Offices,
Tenali Division, Tenali – 522 201.
4. Postmaster,
Bapatla H.O. – 522 101.

... Respondents

(By Advocate: Mr. A. Vijaya Bhaskar Babu, Addl. CGSC)

O R D E R (ORAL)

Hon'ble Mr. B.V. Sudhakar, Admn. Member

Learned counsel for the applicant submits that the O.A. has become infructuous. Hence, the O.A. is dismissed as infructuous. MA stands disposed. There shall be no order as to costs.



**(B.V. SUDHAKAR)
MEMBER (ADMN.)**

**(ASHISH KALIA)
MEMBER (JUDL.)**

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